Annexure-1

Name of the corporate debtor: Aditi Oil Extraction Pvt. Ltd. (In Liquidation) Date of commencement of liquidation: 02-02-2021 List of stakeholders as on: 03-04-2021 List of stakeholders as on: 03-04-2021

SI. I	No Name of creditor	Name of creditor Identification No.			Details of claim admitted										Amount	
			Date o	f Amount claimed	Amount of claim admitted	Nature of		Whether y security	Details of Security Interest	Amount covered	% share in	contingent claim	of any mutual		of claim under	any
			receipt	ciainieu	ciaiiii adiiiitted	Ciaiiii	security interest	interest relinguished		guarantee	amount o	f	dues, that may	,	verificati on	
							interest	? (Yes/No)			admitted		be set off			
1		C117357	26-02-2021	29,33,49,330		Financial/ Secured	29,33,49,330	Yes	All tangible, moveable machineries plant & machinery, fixture, fitting, other installations, cranes, furnitures, computer, and other accessories, vehicles, together with spares, tools, and accessories and all other articles lying at Diamond Chamber, suit no. 6E Chowringhee Lane, Kolkata- 700 016, and at factory/ godown at Kutchut P.S. Memari, Burdwan, West Bengal.,		57.84%	0	0	0	0	
	Asset Reconstruction Company (India) Ltd. Acting in capacity of ARCIL-SBPS-003-I-Trust		03-03-2021	21,37,98,538		Financial/ Secured	21,37,98,538	Yes	Primary Security: First pari pasu charge on the entire current assets of the company, both present & future along with the existing banker. Collateral Security: 2nd Pari Passu charge on the entire fixed assets (both moveable & immovable) of the company both present & future. Guarantees:1) Sri Ramesh Kumar Tapadia, 2) Sonjay Kumar Bajoria, 3) Ajay Kumar Agarwal, 4) Corporate Guarantee of Aditi Health Oils Pvt. Ltd.		8 42.16%	0	0	0	0	

21,37,98,538

50,71,47,868

50,71,47,868 50,71,47,868

Total